

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3954**  
ANSWERED ON 12<sup>TH</sup> DECEMBER, 2019

**ROAD ACCIDENTS**

3954. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:  
SHRI DIPSINH SHANKARSINH RATHOD:  
SHRI PARTHIBAN S.R.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of road accidents including the persons injured, rendered handicapped and killed in the country during the last three years and the current year, State-wise;
- (b) the reasons for increasing number of accidents in the country;
- (c) the details of the safety measures being adopted globally by various countries in case of such accidents;
- (d) whether the Government has proposed any best safety measures to make the road accidents free/with zero accidents and if so, the details thereof along with the steps taken in this regard; and
- (e) the provisions of compensation paid to the victims of road accidents?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry analyses the road accidents based on the data received from the Police Department of all State/UTs. The latest data of road accidents published by the Ministry are for the calendar year 2018. The number of road accidents, persons killed and persons injured in road accidents in India during the period from 2016 to 2018 are as under:-

Years	Total Number of Road Accidents (in numbers)	Total Number of Persons Killed (in numbers)	Total Number of Persons Injured (in numbers)
2016	4,80,652	1,50,785	4,94,624
2017	4,64,910	1,47,913	4,70,975
2018	4,67,044	1,51,417	4,69,418

The State-UTs wise of road accidents, persons killed and persons injured in road accidents for the last three years are at Annexure – I to III. Ministry does not maintain data of number of persons rendered handicapped due to Road Accidents.

(b) Road Accidents are multi-causal and are the result of interplay of various factors which can broadly be categorized into human error, Road condition/environment and vehicular condition.

(c) As per Global Status report on Road Safety 2018 of World Health Organisation (WHO), there are eight priority UN vehicle Safety Standards i.e. (i) frontal impact protection; (ii) side impact protection; (iii) Electronic stability control; (iv) Pedestrian front protection; (v) Seat-belts; (vi) Seat-belt anchorages; (vii) child restraints; and (viii) Motorcycle anti-lock braking systems. All these standards have been adopted by India.

(d) The Motor Vehicle (Amendment) Act, 2019 recently passed by the Parliament focuses on road safety and includes, inter-alia, stiff hike in penalties for traffic violations and electronic monitoring of the same, enhanced penalties for juvenile driving, cashless treatment during the golden hour, computerization/automation of vehicle fitness and driving, tests, recall of defective vehicles, streamlining the third party insurance and payment of increased compensation for hit and run cases etc. The penalty for offences has also been substantially increased by Motor vehicles (Amendment) Act, 2019. The Amendment also provides for setting up of a National Road Safety Board. The Amendment has strengthened the Law to improve the road Safety scenario and reduce loss of lives. Ministry has notified fitment of Speed Limiting devices on all transport vehicles.

The Ministry issues regulations to improve vehicle safety standards, undertakes site specific interventions to address black spots, and also mobilises various activities to promote road safety such as road safety advocacy and awareness programmes.

(e) The Motor Vehicles Act, 1988 provides the framework for third party insurance and compensation for road accidents. The Motor Vehicles (Amendment) Act, 2019 as passed by the Parliament recently, provides for time bound claim settlement to the victims of the road accidents. The provisions are contained in section 51 to section 57 of the Motor Vehicles (Amendment) Act, 2019.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3954 FOR ANSWER ON 12<sup>TH</sup> DECEMBER, 2019 ASKED BY SHRI KANUMURU RAGHU RAMA KRISHANA RAJU, SHRI DIPSINH SHANKARSINH RATHOD AND SHRI PARTHIBAN S.R.: REGARDING "ROAD ACCIDENTS".

**Total Number of Road Accidents on All Roads: 2016 to 2018.**

Sl. No.	States/UTs	State/UT-Wise Total Number of Road Accidents		
		2016	2017	2018
1	Andhra Pradesh	24888	25727	24475
2	Arunachal Pradesh	249	241	277
3	Assam	7435	7170	8248
4	Bihar	8222	8855	9600
5	Chhattisgarh	13580	13563	13864
6	Goa	4304	3917	3709
7	Gujarat	21859	19081	18769
8	Haryana	11234	11258	11238
9	Himachal Pradesh	3168	3114	3110
10	Jammu & Kashmir	5501	5624	5978
11	Jharkhand	4932	5198	5394
12	Karnataka	44403	42542	41707
13	Kerala	39420	38470	40181
14	Madhya Pradesh	53972	53399	51397
15	Maharashtra	39878	35853	35717
16	Manipur	538	578	601
17	Meghalaya	620	675	399
18	Mizoram	83	68	53
19	Nagaland	75	531	430
20	Odisha	10532	10855	11262
21	Punjab	6952	6273	6428
22	Rajasthan	23066	22112	21743
23	Sikkim	210	196	180
24	Tamil Nadu	71431	65562	63920
25	Telangana	22811	22484	22230
26	Tripura	557	503	552
27	Uttarakhand	1591	1603	1468
28	Uttar Pradesh	35612	38783	42568
29	West Bengal	13580	11631	12705
30	Andaman & Nicobar Islands	238	189	254
31	Chandigarh	428	342	316
32	Dadra & Nagar Haveli	70	67	80
33	Daman & Diu	71	79	76
34	Delhi	7375	6673	6515
35	Lakshadweep	1	1	3
36	Puducherry	1766	1693	1597
<b>Total</b>		<b>480652</b>	<b>464910</b>	<b>467044</b>

**Annexure-II**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3954 FOR ANSWER ON 12<sup>TH</sup> DECEMBER, 2019 ASKED BY SHRI KANUMURU RAGHU RAMA KRISHANA RAJU, SHRI DIPSINH SHANKARSINH RATHOD AND SHRI PARTHIBAN S.R.: REGARDING “ROAD ACCIDENTS”.

**Number of accidents and Persons Killed in Road Accidents in India during the calendar years : 2016 to 2018**

Sl. No.	States/UTs	2016	2017	2018
1.	Andhra Pradesh	8541	8060	7556
2.	Arunachal Pradesh	149	110	175
3.	Assam	2572	2783	2966
4.	Bihar	4901	5554	6729
5.	Chhattisgarh	3908	4136	4592
6.	Goa	336	328	262
7.	Gujarat	8136	7289	7996
8.	Haryana	5024	5120	5118
9.	Himachal Pradesh	1271	1203	1208
10.	Jammu & Kashmir	958	926	984
11.	Jharkhand	3027	3256	3542
12.	Karnataka	11133	10609	10990
13.	Kerala	4287	4131	4303
14.	Madhya Pradesh	9646	10177	10706
15.	Maharashtra	12935	12264	13261
16.	Manipur	81	136	134
17.	Meghalaya	150	182	182
18.	Mizoram	70	60	45
19.	Nagaland	46	41	39
20.	Odisha	4463	4790	5315
21.	Punjab	5077	4463	4740
22.	Rajasthan	10465	10444	10320
23.	Sikkim	85	78	85
24.	Tamil Nadu	17218	16157	12216
25.	Telangana	7219	6596	6603
26.	Tripura	173	161	213
27.	Uttarakhand	962	942	1047
28.	Uttar Pradesh	19320	20124	22256
29.	West Bengal	6544	5769	5711
30.	Andaman & Nicobar Islands	17	21	19
31.	Chandigarh	151	107	98
32.	Dadra & Nagar Haveli	46	43	54
33.	Daman & Diu	38	36	35
34.	Delhi	1591	1584	1690
35.	Lakshadweep	1	0	1
36.	Puducherry	244	233	226
	<b>Total</b>	<b>150785</b>	<b>147913</b>	<b>151417</b>

**Annexure-III**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3954 FOR ANSWER ON 12<sup>TH</sup> DECEMBER, 2019 ASKED BY SHRI KANUMURU RAGHU RAMA KRISHANA RAJU, SHRI DIPSINH SHANKARSINH RATHOD AND SHRI PARTHIBAN S.R.: REGARDING "ROAD ACCIDENTS".

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**Total Number of Persons Injured in Road Accidents in India: 2016 to 2018**

S.No	State/UTs	2016	2017	2018
1	Andhra Pradesh	30051	27475	23456
2	Arunachal Pradesh	391	316	323
3	Assam	6127	6163	7375
4	Bihar	5651	6014	6679
5	Chhattisgarh	12955	12550	12715
6	Goa	2026	1922	1549
7	Gujarat	19949	16802	17467
8	Haryana	10531	10339	10020
9	Himachal Pradesh	5764	5452	5551
10	Jammu & Kashmir	7692	7419	7845
11	Jharkhand	3793	3918	3975
12	Karnataka	54556	52961	51562
13	Kerala	44108	42671	45458
14	Madhya Pradesh	57873	57532	54662
15	Maharashtra	35884	32128	31365
16	Manipur	955	1027	1042
17	Meghalaya	354	354	205
18	Mizoram	68	55	80
19	Nagaland	120	375	335
20	Odisha	11312	11198	11794
21	Punjab	4351	4218	3384
22	Rajasthan	24103	22071	21547
23	Sikkim	263	479	370
24	Tamil Nadu	82163	74571	74537
25	Telangana	24217	23990	23613
26	Tripura	853	718	741
27	Uttarakhand	1735	1631	1571
28	Uttar Pradesh	25096	27494	29664
29	West Bengal	11859	10091	11997
30	Andaman & Nicobar Islands	323	263	260
31	Chandigarh	329	302	300
32	Dadra & Nagar Haveli	130	60	66
33	Daman & Diu	102	70	94
34	Delhi	7154	6604	6086
35	Lakshadweep	0	1	3
36	Puducherry	1786	1741	1727
<b>Total</b>		<b>494624</b>	<b>470975</b>	<b>469418</b>

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